

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

TIS HAZARI COURT : DELHI

O R D E R

In partial modification to this office order No.21179-21219/Bail.Power/Gaz/2025 dated 07.05.2025 & in exercise of powers vested in the undersigned, the following Judicial Officers are authorized under section 10(3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent application pertaining to the Police Station/Investigating Agencies of Central District/Sessions Division of Delhi as mentioned against their respective names, **with immediate effect i.e 02.06.2025 till further orders :-**

S. N	Addl. Sessions Judge	Name of Police Stations & Investigating Agencies	1 st Link Addl. Sessions Judge	2 nd Link Addl. Sessions Judge
1	Sh. Bhupinder Singh, ASJ-05	CAW Cell, Official Secrets Act 1923, Pratap Nagar (Gulabi Bagh), Civil Lines	Sh. Abhishek Goyal ASJ-03	Ms. Ekta Gauba Maan Spl.Judge (NDPS)-01
2	Sh. Ram Lal Meena Spl.Judge (Electricity)-02	Darya Ganj, Cyber Police Station, Kotwali, Wild Life Protection Act 1972, Bara Hindu Rao,	Ms. Shilpi Jain ASJ-02	Sh. Abhishek Goyal ASJ-03
3	Sh. Rakesh Kumar-IV ASJ (Electricity)-01	Maurice Nagar, Crime Branch of Central Police District, Wazirabad, Spl. Acts, Enforcement Directorate,	Sh. Virender Singh Spl.Judge (NDPS)-02	Sh. Virender Kr. Kharta ASJ (FTC)-02
4	Sh. Joginder Prakash Nahar ASJ (FTC)-01	Kashmere Gate, Kashmere Gate Metro Station, IPR, E.O.W.,CBI (Other than PC Act), Parsad Nagar	Sh. Virender Kr. Kharta ASJ (FTC)-02	Sh. Rakesh Kumar-IV ASJ (Electricity)-01
5	Ms. Ekta Gauba Maan Spl.Judge (NDPS)-01	Pahar Ganj, Roop Nagar, Subzi Mandi, Kamla Market,	Sh. Ankur Jain-I ASJ-04	Sh. Joginder Prakash Nahar ASJ (FTC)-01
6	Sh. Ankur Jain-I ASJ-04	Special task force of Delhi Police, Delhi Cantt. Railway Station, Subzi Mandi Railway Station,	Ms. Ekta Gauba Maan Spl.Judge (NDPS)-01	Ms. Shilpi Jain ASJ-02
7	Sh. Virender Kr. Kharta ASJ (FTC)-02	Nabi Karim, DBG Road, Chandni Mahal, Jama Masjid,	Sh. Joginder Prakash Nahar ASJ (FTC)-01	Sh. Virender Singh, Spl.Judge (NDPS)-02
8	Sh. Virender Singh Spl.Judge (NDPS)-02	Karol Bagh, Burari Timarpur, Rajinder Nagar	Sh. Rakesh Kumar-IV ASJ (Electricity)-01	Sh. Ram Lal Meena Spl.Judge (Electricity)-02
9	Ms. Shilpi Jain ASJ-02	Hauz Qazi, I.P. Estate, Sarai Rohilla, Sarai Rohilla (Railway), Lahori Gate,	Sh. Ram Lal Meena Spl.Judge (Electricity)-02	Sh. Bhupinder Singh, ASJ-05
10	Sh. Abhishek Goyal ASJ-03	Sadar Bazar, Hazarat Nizamuddin Rly. Station, RMD, RPF, NDRS	Sh. Bhupinder Singh, ASJ-05	Sh. Ankur Jain-I ASJ-04

Note:- In, case, if any Judicial Officers mentioned at Column No. 01 and their respective links mentioned at Column No.02 & 04 happens to be on leave or not available due to any reason, the senior most

No. 28005-034 /Bail Power/Gaz/2025

Dated 21/6/25

Sub:-Bail Roster.

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The AO(J)/Branch In-Charge, Filing Section, Admn. Branch (I,II&III), General Branch (Central), E-Sewa & Suvidha Kendra, Tis Hazari Courts, Delhi.
4. The In-Charge, Lock-up, Tis Hazari Courts, Delhi.
5. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
6. The Public Prosecutor, Delhi.
7. The Reader/ PS to the undersigned.
- ✓ 8. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi.
9. The Secretary, Bar Association, all Court Complexes, Delhi/New Delhi.
10. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQS)
Delhi